

**MADHYA PRADESH STATE JUDICIAL, JABALPUR**

**Programme for Technical staff of District Courts of all the Districts (zone-wise)  
(ECT\_11\_2024) under “e-Committee Special Drive Training and Outreach Programme  
through the State Judicial Academies”**

**16.02.2025 (Gwalior)**

<b>SESSIONS</b>	<b>TIME</b>	
<b>I</b>	<b>9:45 am to 10:00 am</b>	Inaugural Session
<b>II</b>	<b>10:00 am to 10:45 am</b>	<ul style="list-style-type: none"><li>• Paperless Courts (Digital Courts) &amp; Digitization Rules</li></ul> <b>By: Shri Kuldeep Kushwaha Registrar (IT-CSA) High Court of M.P., Jabalpur</b>
<b>III</b>	<b>10:45 am to 12:15 pm</b>	<ul style="list-style-type: none"><li>• New trends in Cyber Crimes – Modus operandi &amp; nature of evidence that may be collected</li><li>• Collection, preservation &amp; production of electronic evidence</li><li>• Digital evidence particularly CCTV footage, CDR's, IPDR, etc</li><li>• Duty of intermediary under IT (Intermediary Guidelines &amp; Digital Media Ethics Code) Rules, 2021</li><li>• Digital Forensic tools and analysis of digital &amp; electronic evidence</li></ul> <b>By: Shri Rakshit Tandon Cyber Security Expert</b>
<b>Tea Break 12:15 pm to 12:30 pm</b>		
<b>IV</b>	<b>12:30 pm to 1:30 pm</b>	<ul style="list-style-type: none"><li>• Inter-operable Criminal Justice System (ICJS)</li><li>• Duties of OIC of Computer Committee of District Courts</li><li>• e-waste policy</li><li>• e-challan</li></ul> <b>By : Shri Vidhan Maheshwari III District &amp; Additional Sessions Judge, Shivpuri</b>

<b>Lunch</b> <b>1:30 pm to 2:15 pm</b>		
<b>V</b>	<b>2:15 pm to 3:15 pm</b>	<ul style="list-style-type: none"> <li>• E-Procurement &amp; Purchase of Articles</li> <li>• Best practices/ IT initiatives of the High Court &amp; District Courts</li> </ul> <p><b>By: Shri F.H. Qazi</b> <b>Registrar (IT-SA),</b> <b>High Court of M.P., Jabalpur</b></p>
<b>Tea Break</b> <b>3:15 pm to 3:30 pm</b>		
<b>VI</b>	<b>3:30 pm to 4:30 pm</b>	<ul style="list-style-type: none"> <li>• NJDG portal</li> <li>• Maintenance and updation of District Court websites</li> <li>• Video Conferencing Rules</li> <li>• e-Summons &amp; NSTEP</li> </ul> <p><b>By: Shri Manish Sharma</b> <b>Faculty Member (J 1)</b> <b>MPSJA</b></p>
<b>VII</b>	<b>4:30 pm onwards</b>	<p>Question &amp; answer session</p> <p>Followed by Valedictory Session &amp; High Tea</p> <p><b>By: Officers of Academy</b></p>

**DIRECTOR**